

(b) if so, the details thereof;

(c) whether it is also a fact that an Information Technology (IT) based system for capturing accident data from across the country will have a mobile app, that can send alerts to the authorities;

(d) whether Government will set up an IT based system for collection of data under the Integrated Road Accidents Database project; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (e) Yes Sir. The Ministry is in the process of implementing 'Integrated Road Accident Database Project (IRAD)' which will be applicable across the country. This project is proposed on IT based system for capturing the spot accident data using mobile app and tablets configured for this purpose. This data can then be utilized for various purposes like finding the causes of the accidents and remedial measures to improve the road infrastructure, to record the accidents data for the use of police, health services and other concerned departments.

#### **Increasing cost of land acquisition**

2822. SHRI K. R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the average cost of land acquisition was about ₹80 lakh per hectare before January 1, 2015, which has now gone upto ₹3.6 crore per hectare;

(b) whether it is also a fact that out of the total expenditure of ₹1,52,000 crore during the period of last four years, NHAI has spent ₹81,000 crore on land acquisition as against an expenditure of about ₹ 41,000 crore on civil works; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The land acquired, total expenditure incurred by the National Highways Authority of India for acquiring the land and average cost per hectare of land acquisition during the last five years is given in Statement.

**Statement**

*Land acquired, total expenditure incurred by the National Highways Authority of India for acquiring the land and average cost per hectare of land acquisition during the last five years*

| Sl. No. | Year    | Area Acquired<br>(Ha.) | Expenditure<br>(₹ cr.) | Average cost<br>(₹ cr.) |
|---------|---------|------------------------|------------------------|-------------------------|
| 1.      | 2013-14 | 8655                   | 7,794                  | 0.90                    |
| 2.      | 2014-15 | 6733                   | 9,097                  | 1.35                    |
| 3.      | 2015-16 | 9287                   | 21,000                 | 2.26                    |
| 4.      | 2016-17 | 7491                   | 19,700                 | 2.63                    |
| 5.      | 2017-18 | 9494                   | 29,281                 | 3.08                    |

**Construction of NHs in West Bengal**

2823. SHRIMATI SHANTA CHHETRI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan to construct new National Highways passing through the State of West Bengal;

(b) if so, whether Government has accorded sanction for construction of these New Highways; and

(c) if so, the details of expenditure to be incurred on their constructions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) 6 nos. National Highways (NHs) in aggregate length of 644 km have been declared since April, 2014 in the State of West Bengal.

(b) and (c) Government has accorded sanction for construction of two projects on these NHs costing ₹538.95 crore. Sanction has also been accorded for preparation of DPR for new NHs from an amount of ₹ 12.26 crore.

**Execution of Machilipatnam-Avanigadda NH216**

2824. SHRI T.G. VENKATESH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has embarked on execution of Machilipatnam - Avanigadda two-lane National Highway-216;